



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ഫെബ്രുവരി 14 14th February 2017 1192 കുറുഭം 2 2nd Kumbham 1192 1938 മാഘം 25 25th Magha 1938	നമ്പർ No.	7
---------------------	---	---	--------------	---

PART III

Labour Department

Proceedings of the Labour Commissioner, Thiruvananthapuram

(Present K. Biju IAS)

Sub:—Labour Department—Estt—Final Gradation List of Personal Assistant to Labour Commissioner, Selection Grade Confidential Assistant, Senior Grade Confidential Assistant, Confidential Assistant Grade-I and Confidential Assistant Grade- II as on 30-11-2016—Published.

Ref:—Draft Gradation List dated: 22-12-2016.

Order No. E (7) 22580/2016 dated 11-1-2017

The Preliminary Gradation List of Personal Assistant to Labour Commissioner, Selection Grade Confidential Assistant, Senior Grade Confidential Assistant, Confidential Assistant Grade-I and Confidential Assistant Grade-II of this Department as on 30-11-2016 prepared in accordance with the general principles, norms and provisions contained in the Kerala State and Subordinate Service Rules has been forwarded to all sub offices inviting objections/appeals if any on the list. No specific objections raised from any person.

Accordingly the Preliminary Gradation List of Personal Assistant to Labour Commissioner, Selection Grade Confidential Assistant, Senior Grade Confidential Assistant, Confidential Assistant Grade-I and Confidential Assistant Grade-II is now ready to be finalized.

In this circumstance, the Gradation List of the above categories of this Department as on 30-11-2016 is finalized and published.

(Sd.)
Labour Commissioner.

Final Gradation List of Personal Assistant to Labour Commissioner as on 30th November, 2016

<i>Sl. No.</i>	<i>Name</i>	<i>Qualification</i>	<i>Date of Birth</i>	<i>Date of Joining Duty</i>	<i>Date of Advice/Date of Order in the case of DH/Date of joining duty in the case of I D transfer</i>	<i>Date from which at Present post</i>	<i>Remarks</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	K. G. Mohanan	S.S.L.C., ITC Test Certification in Stenography	31-5-1961	8-7-1986	..	13-5-2010	..

Final Gradation List of Confidential Assistant (Selection Grade) as on 30th November, 2016

<i>Sl. No.</i>	<i>Name</i>	<i>Qualification</i>	<i>Date of Birth</i>	<i>Date of Joining Duty</i>	<i>Date of Advice/Date of Order in the case of DH/Date of joining duty in the case of I D transfer</i>	<i>Date from which at Present post</i>	<i>Remarks</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	K. K. Jalajakumari	S.S.L.C., T/W Eng.(H) & Mal. (L), Eng. High Speed, S/H Eng. & Mal. (L)	4-3-1959	12-8-1988	.	25-3-2006	Retired on 31-3-2015
2	P. V. Omana	S.S.L.C., T/W Eng. & Mal. (H), S/H Eng. & Mal (L)	2-12-1957	29-8-1988	.	25-3-2006	Retired on 31-12-2013
3	V. Prasannakumari	S.S.L.C., T/W Eng. (H) & Mal. (H), S/H Eng. & Mal. (L)	25-5-1963	2-11-1988	.	1-4-2007	..
4	K. Maidhili	S.S.L.C., T/W Eng. (H) & Mal. (L), S/H Eng. & Mal. (H)	25-5-1963	24-1-1990	5-12-1989	1-6-2008	..
5	C. P. Karthiyani	S.S.L.C., T/W Mal. (H), S/H Eng. & Mal. (L)	6-8-1959	27-12-1989	12-12-1989	13-5-2010	Retired on 31-8-2015
6	S. Leela	S.S.L.C., T/W Eng. (H), & S/H	3-1-1957	3-2-1990	10-1-1990	1-4-2011	Retired on 31-1-2013
7	M. B. Prakash	S.S.L.C., B.A., T/W Eng. (H) & Mal. (H) S/H Eng. & Mal. (L) T/W Eng. High Speed	23-5-1963	2-12-1991	.	1-2-2013	..
8	I. B. Chandrika	S.S.L.C., T/W Eng. & Mal. (L) S/H Eng. & Mal.	6-3-1960	27-10-1993	.	1-2-2013	Retired on 31-3-2016
9	C. S. Surendra Babu	S.S.L.C., T/W Eng. & Mal. (L) S/H Eng. & Mal.	30-7-1963	8-10-1993	.	1-1-2014	..

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
10	C. S. Sreelatha	S.S.L.C., T/W Eng. & Mal. (L) S/H Eng. & Mal. (L)	28-5-1970	5-1-1995	..	1-4-2015	..
11	Shaji Kuruvila	S.S.L.C., Dip S/H & T/W (2 Years)	27-5-1966	23-2-1995	..	1-9-2015	..
12	K. S. Suseela	M. Com. T/W Eng. & Mal (L), S/H Eng. & Mal (L)	25-7-1961	12-5-1995	..	1-4-2016	..

Final Gradation List of Confidential Assistant (Senior Grade) as on 30th November, 2016

<i>Sl. No.</i>	<i>Name</i>	<i>Qualification</i>	<i>Date of Birth</i>	<i>Date of Joining Duty</i>	<i>Date of Advice/Date of Order in the case of DH/Date of joining duty in the case of I D transfer</i>	<i>Date from which at Present post</i>	<i>Remarks</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	M. B. Prakash	S.S.L.C., B.A., T/W Eng. & (H), & Mal. (H) S/H Eng. & Mal. (L) T/W Eng. High Speed	23-5-1963	2-12-1991	..	25-3-2006	SI Grade w.e.f. 1-2-2013
2	I. B. Chandrika	S.S.L.C., T/W Eng & Mal. (L) S/H Eng. & Mal	6-3-1960	27-10-1993	..	1-4-2007	SI Grade w.e.f. 1-2-2013
3	C. S. Surendra Babu	S.S.L.C., T/W Eng. & Mal. (L) S/H Eng. & Mal.	30-7-1963	8-10-1993	..	1-6-2007	SI Grade w.e.f. 1-1-2014
4	A. Shahida Beevi	T/W Eng & Mal. (L) & (H), S/H Eng. & Mal. (L)	28-11-1957	1-1-1994	..	1-6-2008	Retired on 30-11-2013
5	C. S. Sreelatha	S.S.L.C., T/W Eng. & Mal. (L) S/H Eng. & Mal. (L)	28-5-1970	5-1-1995	..	13-5-2010	SI Grade w.e.f. 1-4-2015
6	Shaji Kuruvila	S.S.L.C., Dip S/H & T/W (2 Years)	27-5-1966	23-2-1995	..	1-4-2011	SI Grade w.e.f. 1-9-2015
7	K. S. Suseela	M. Com. T/W Eng. & Mal (L), S/H Eng. & Mal. (L)	25-7-1961	12-5-1995	..	7-8-2012	SI Grade. w.e.f. 1-4-2016
8	T. Sobhana	S.S.L.C., Dip S/H & T/W (2 Years)	10-3-1966	10-6-1996	..	1-2-2013	..
9	Pushpalatha, P. N.	T/W Eng.& Mal (L) & (H) S/H Eng. & Mal. (L)	14-3-1968	10-12-1997	..	1-12-2013	..
10	Usha, M. C.	S.S.L.C., T/W Eng. (H) & Mal. (L) S/H Eng.	23-5-1966	22-1-1998	12-12-1997	1-1-2014	..

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
11	Suchitha, M. R.	S.S.L.C., T/W Eng & Mal. (L) S/H Eng. & Mal.	7-8-1969	27-2-2004	27-1-2004	1-4-2015	..
12	Z. M. Rukhiya	S.S.L.C., Dip in Commercial Practice (3 years)	25-5-1975	21-6-2004	27-1-2004	1-9-2015	..
13	Premalatha Kurungottu	S.S.L.C., T/W Eng & Mal. (L) S/H Eng. & Mal.	31-5-1967	11-6-2004	30-4-2004	8-12-2015	..
14	Sajitha, A. V.	S.S.L.C., Diploma in Commercial Practice M.Com.	20-12-1977	14-10-2009	20-8-2009	1-4-2016	..

Final Graduation List of Confidential Assistant (Grade-I) as on 30th November, 2016

<i>Sl. No.</i>	<i>Name</i>	<i>Qualification</i>	<i>Date of Birth</i>	<i>Date of Joining Duty</i>	<i>Date of Advice/Date of Order in the case of DH/Date of Joining duty in the case of I D Transfer</i>	<i>Date from which at Present Post</i>	<i>Remarks</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	T. Sobhana	S.S.L.C., Dip S/H & T/W (2 Years)	10-3-1966	10-6-1996	.	1-6-2007	Sr. Grade w.e.f. 1-12-2013
2	Pushpalatha, P. N.	T/W Eng.& Mal. (L) & (H) S/H Eng. & Mal. (L)	14-3-1968	10-12-1997	.	1-6-2008	Sr. Grade w.e.f. 1-12-2013
3	Usha, M. C.	S.S.L.C., T/W Eng. (H) & Mal. (L) S/H Eng.	23-5-1966	22-1-1998	12-12-1997	13-5-2010	Sr. Grade w.e.f. 1-1-2014
4	Suchitha, M. R.	S.S.L.C., T/W Eng. & Mal. (L) S/H Eng. & Mal.	7-8-1969	27-2-2004	27-1-2004	1-4-2011	Sr. Grade w.e.f. 1-4-2015
5	Z. M. Rukhiya	S.S.L.C., Dip in Commercial Practice (3 years)	25-5-1975	21-6-2004	27-1-2004	1-4-2011	Sr. Grade w.e.f. 1-9-2015
6	Premalatha Kurungottu	S.S.L.C., T/W Eng. & Mal. (L) S/H Eng. & Mal	31-5-1967	11-6-2004	30-4-2004	7-8-2012	Sr. Grade w.e.f. 8-12-2015
7	Sajitha, A. V.	S.S.L.C., Diploma in Commercial Practice M.Com.	20-12-1977	14-10-2009	20-8-2009	1-1-2013	Sr. Grade w.e.f. 1-4-2016
8	C. S. Ajith Kumar	S.S.L.C., T/W Eng. & Mal. (L), CWP VHSC Office Secretaryship, B. Com.	17-5-1976	21-12-2009	1-12-2009	1-12-2013	..

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
9	Ramyamol, K. V.	S.S.L.C., Dip in Commercial Practice	8-5-1980	30-7-2010	17-12-2009 (First Effective Advice)	1-1-2014	..
10	Pulari, M. B.	S.S.L.C., M. Com. Diploma in Commercial Practice CWP	28-5-1978	1-2-2010	26-12-2009	1-4-2015	..
11	Sini, V. K.	S.S.L.C., B. Com. Diploma in Commercial Practice	25-5-1979	28-4-2011	28-4-2011	1-9-2015	..
12	Nisha, T. M.	S.S.L.C., B. A., Diploma in S/H and T/W, CWP	13-9-1979	6-1-2012	2-12-2011	8-12-2015	..
13	Juguna, E. K.	S.S.L.C., B. Com, VHSE Office Secretaryship, CWP	10-2-1979	28-4-2014	25-3-2014	28-4-2016	..

Final Graduation List of Confidential Assistant (Grade-II) as on 30th November, 2016

<i>Sl. No.</i>	<i>Name</i>	<i>Qualification</i>	<i>Date of Birth</i>	<i>Date of Joining Duty</i>	<i>Date of Advice/Date of Order in the case of DH/Date of Joining duty in the case of I D Transfer</i>	<i>Date from which at Present Post</i>	<i>Remarks</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	C. S. Ajith Kumar	S.S.L.C., T/W Eng. & Mal. (L), CWP VHSC Office Secretaryship, B. Com.	17-5-1976	21-12-2009	1-12-2009	21-12-2009	Grade-I w.e.f. 1-12-2013
2	Ramyamol, K. V.	S.S.L.C., Dip in Commercial Practice	8-5-1980	30-7-2010	17-12-2009 (Early Effective Advice)	30-7-2010	Grade-I w.e.f. 1-1-2014
3	Pulari, M. B.	S.S.L.C., M. Com Diploma in Commercial Practice CWP	28-5-1978	1-2-2010	26-12-2009	1-2-2010	Grade-I w.e.f. 1-4-2015
4	Sini, V. K.	S.S.L.C., B. Com. Diploma in Commercial Practice	25-5-1979	28-4-2011	28-4-2011	28-4-2011	Grade-I w.e.f. 1-9-2015
5	Nisha, T. M.	S.S.L.C., B. A., Diploma in S/H and T/W, CWP	13-9-1979	6-1-2012	2-12-2011	6-1-2012	Grade-I w.e.f. 8-12-2015
6	Juguna, E. K.	S.S.L.C., B. Com, VHSE Office Secretaryship, CWP	10-2-1979	28-4-2014	25-3-2014	28-4-2014	Grade-I w.e.f. 28-4-2016
7	Sheeja, K. G	S.S.L.C., Diploma in S/H & T/W, CWP T/W E & M (H), B. A. Economics	12-7-1977	22-8-2016	30-6-2016	22-8-2016	..

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
8	Beevijan, A.	S.S.L.C., VHSE Office Secretaryship, KGTE, DTP.	5-5-1984	4-8-2016	11-7-2016	4-8-2016	..
9	Beeja Rani, L.	S.S.L.C., Plus Two Diploma in S/H & T/W	19-3-1982	11-8-2016	11-7-2016	11-8-2016	..
10	Ramya, V. R.	S.S.L.C., Plus Two Diploma in S/H & T/W	19-3-1985	29-8-2016	22-7-2016	29-8-2016	..
11	Sreeji, K. S.	S.S.L.C., Diploma in Commercial Practice	20-5-1986	31-8-2016	23-7-2016	31-8-2016	..
12	Simi G. Chakkalakkal	S.S.L.C., Diploma in S/H & T/W CWP, B.Com.	10-5-1978	27-8-2016	30-7-2016	27-8-2016	..
13	Najila, C.	S.S.L.C., Plus Two Diploma in Secretariat Practice, B.Sc. Statistics	17-7-1992	31-8-2016	4-8-2016	31-8-2016	..

നോട്ടീസ്

നമ്പർ ഇ.സി.സി.382/2014. 2016 ഡിസംബർ 30.

ശ്രീ. കെ. എം. മുഹമ്മദ്, കുരിമണ്ണിൽ പാറപ്പുറത്ത് എന്ന തൊഴിലുടമയുടെ കീഴിൽ ജോലി ചെയ്തു വരവെ 7-12-2010-ന് അപകടം സംഭവിച്ച് മരണമടഞ്ഞ അൻവാറുൽ അൻസാർ എന്ന തൊഴിലാളിയുടെ ആശ്രിതർക്ക് നഷ്ടപരിഹാരം നൽകുന്നതിനായി യൂണൈറ്റഡ് ഇന്ത്യാ ഇൻഷുറൻസ് കമ്പനി ലിമിറ്റഡ് ~ 10,19,084 (പത്ത് ലക്ഷത്തി പത്തൊമ്പതിനായിരത്തി എൺപത്തിനാല് രൂപ മാത്രം) ഈ കോടതി മുമ്പാകെ കെട്ടിവെച്ചിട്ടുണ്ട്. തൊഴിലാളികൾക്കുള്ള നഷ്ടപരിഹാര ആക്ട് 1923-2(1) (ഡി) വകുപ്പനുസരിച്ച് നിർവ്വചിച്ച പ്രകാരം ടിയാന്റെ മരണ സമയത്തെ ആശ്രിതരായി ചുവടെ ചേർത്തിരിക്കുന്ന പട്ടികയിൽ ഉൾപ്പെടുന്നവർ മാത്രമേ ഉള്ളൂവെന്ന് അസിസ്റ്റന്റ് ലേബർ ഓഫീസർ, മലപ്പുറം അന്വേഷണം നടത്തി റിപ്പോർട്ട് ചെയ്തിരിക്കുന്നു.

ക്രമ നമ്പർ	പേരും മേൽവിലാസവും	മരണമടഞ്ഞ തൊഴിലാളിയുടെ മാതൃക്കളുടെ ബന്ധം
1	ശ്രീ. മുഹമ്മദ്, കെ. പി., കുരിമണ്ണിൽ, പാറപ്പുറത്ത് ഹൗസ്, പെരിമ്പലം, ആനക്കയം, മലപ്പുറം	പിതാവ്
2	ജമീല, എം. കെ.	മാതാവ്

ഇപ്രകാരമുള്ള ആശ്രിതരാണെന്ന് അവകാശപ്പെടാവുന്ന മറ്റ് ആരെങ്കിലും ഉണ്ടെങ്കിൽ അവർക്കുള്ള അവകാശം ഈ നോട്ടീസ് കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പരസ്യപ്പെടുത്തി 15 ദിവസത്തിനകം എന്റെ മുൻപാകെ രേഖാമൂലം എഴുതി സമർപ്പിക്കേണ്ടതും ആയത് തെളിയിക്കേണ്ടതുമാണ്. നിശ്ചിത സമയപരിധിക്കകം യാതൊരു വിധത്തിലുമുള്ള അവകാശവാദവും ലഭിച്ചില്ലെങ്കിൽ കെട്ടിവെച്ച നഷ്ടപരിഹാരത്തുക മുഴുവനും

മേൽപ്പറഞ്ഞ വ്യക്തികൾക്ക് വിതരണം ചെയ്യുന്നതാണ്. ആയതിനുശേഷം ലഭിക്കുന്ന അവകാശവാദങ്ങൾ ഒന്നും തന്നെ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല.

വ്യവസായിക
ട്രൈബ്യൂണലിന്റെ
കാര്യാലയം,
പാലക്കാട്.

(ഒപ്പ്)
കമ്മീഷണർ,
എംപ്ലോയീസ് കോമ്പൻസേഷൻ
(വ്യവസായിക ട്രൈബ്യൂണൽ),
പാലക്കാട്.

NOTICES

(1)

No. ECC-40/2014. 6th January 2017.

Whereas, M/s. Reliance General Insurance Company Limited has deposited with this Court an amount of ~ 6,50,575 (Rupees Six lakh Fifty thousand Five hundred and Seventy Five only) as compensation for distribution to the dependents of the deceased Hareesh, Kelan Parambath House, P. O. Payyoli, Kozhikode who met with fatal accident in the course of work while he was working as a driver in a car bearing Registration No. KL56A/3296 on 12-9-2009 whereas it is reported that (1) Smt. Sharbina (Wife), (2) Vivek, S. H. (Minor Son), (3) Trisha, S. H. (Minor Daughter), Kelan Parambath House, P. O. Payyoli, Kozhikode-673 522 are his only dependents as defined under Section 2 (1) (d) of the Employees' Compensation Act, 1923 any other claiming to be such dependents should within 15 days of the publication of this notice in

the Kerala Government Gazette prefer their claims in writing before me and from the same. If no such claims are received within the prescribed time the entire amount of compensation will be disbursed to the persons mentioned above and claim preferred thereafter will not to be considered.

നമ്പർ ഇ.സി.സി-40/2014. 2017 ജനുവരി 6.

12-9-2009-ാം തീയതി KL-56A/3296-നമ്പർ കാറിൽ ജോലി ചെയ്യവെ ഉണ്ടായ അപകടത്തിൽ മരണമടഞ്ഞ ഹരീഷ് എന്ന തൊഴിലാളിയുടെ ആശ്രിതർക്ക് തൊഴിലാളി നഷ്ടപരിഹാരം നൽകുന്നതിനായി ` 6,50,575 (ആറുലക്ഷത്തി അൻപതിനായി രത്തി അഞ്ഞൂറ്റി എഴുപത്തി അഞ്ച് രൂപ മാത്രം) ഈ കോടതിയിൽ കെട്ടിവെച്ചിട്ടുണ്ട്. തൊഴിലാളി നഷ്ടപരിഹാര ആക്ടിലെ 2 (1) (ഡി) വകുപ്പ് അനുസരിച്ച് നിർവ്വചിച്ചപ്രകാരം ടിയാന്റെ ആശ്രിതരായി (1) ശ്രീമതി ഷർബിന (ഭാര്യ), (2) വിവേക് എസ് എച്ച്. (മൈനർ മകൻ), (3) ട്രിഷ, എസ്. എച്ച്. (മൈനർ മകൾ), കേളൻ പറമ്പത്ത്, പി. ഒ. പയ്യോളി, കോഴിക്കോട്-673 522 എന്നിവർ മാത്രമേ ഉള്ളൂ എന്ന് റിപ്പോർട്ട് ചെയ്തിരിക്കുന്നു. അപ്രകാരമുള്ള ആശ്രിതരാണെന്ന് അവകാശപ്പെടുന്ന മറ്റ് ആരെങ്കിലും ഉണ്ടെങ്കിൽ അവർക്കുള്ള അവകാശം ഈ നോട്ടീസ് കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പരസ്യപ്പെടുത്തി 15 ദിവസത്തിനകം എന്റെ മുമ്പാകെ എഴുതി സമർപ്പിക്കേണ്ടതും ആയത് തെളിയിക്കേണ്ടതുമാണ്. നിർദ്ദിഷ്ട സമയത്തിനകം യാതൊരു അവകാശവാദവും ലഭിച്ചില്ലെങ്കിൽ നഷ്ടപരിഹാര തുക മുഴുവനും മേൽപ്പറഞ്ഞ വ്യക്തികൾക്ക് വിതരണം ചെയ്യുന്നതാണ്. അതിനുശേഷം സമർപ്പിക്കുന്ന അവകാശവാദങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(2)

No. ECC-503/2014. 10th January 2017.

Whereas, the New India Insurance Company Ltd. has deposited with this Court an Amount of ` 8,76,156 (Rupees Eight lakh Seventy six thousand One hundred and Fiftysix only) towards compensation payable to the dependents of the deceased Hareendranath, s/o Karunakaran, Nambilath House, P. O. Chulloor, NIT, Kozhikode-673 601 who died due to Cardiac arrest while he was working as a driver under KSRTC Bus bearing Registration No. KL15-9602 on 13-10-2012 whereas it is reported that

(1) Smt. Bhanumathi, N. (Wife), (2) Athul (Son), Nambilath (House), P. O. Chulloor, NIT, Kozhikode-673 601, (3) Thankamani Amma (Mother), Krishnasree, P. O. Kakkodi, Kozhikode are his only dependents as defined under Section 2 (1) (d) of the Employees' Compensation Act, 1923, any other claiming to be such dependents should within 15 days of the publication of this notice in the Kerala Government Gazette prefer their claims in writing before me and from the same. If no such claims are received within the prescribed time the entire amount of compensation will be disbursed to the persons mentioned above and claim preferred thereafter will not to be considered.

നമ്പർ ഇ.സി.സി.-503/2014. 2017 ജനുവരി 10.

13-10-2012-ാം തീയതി KL-15 9602 നമ്പർ K.S.R.T.C. ബസ്സിൽ ഡ്രൈവറായി ജോലി ചെയ്യവെ ഘ്യുദയാഘാതത്തെ തുടർന്ന് മരണപ്പെട്ട ഹരീന്ദ്രനാഥ് എന്ന തൊഴിലാളിയുടെ ആശ്രിതർക്ക് തൊഴിലാളി നഷ്ടപരിഹാരം നൽകുന്നതിനായി ` 8,76,156 (എട്ടു ലക്ഷത്തി എഴുപത്തി ആറായിരത്തി നൂറ്റി അമ്പത്തി ആറ് രൂപ മാത്രം) ഈ കോടതിയിൽ കെട്ടിവെച്ചിട്ടുണ്ട്. തൊഴിലാളി നഷ്ടപരിഹാര ആക്ടിലെ 2 (1) (ഡി) വകുപ്പ് അനുസരിച്ച് നിർവ്വചിച്ചപ്രകാരം ടിയാന്റെ ആശ്രിതരായി (1) ശ്രീമതി ഭാനുമതി, എൻ. സി. (ഭാര്യ), (2) അതുൽ (മകൻ), നമ്പ്യാലത്ത് ഹൗസ്, പി. ഒ. ചുലൂർ, NIT, കോഴിക്കോട്-673 601, (3) തങ്കമണി അമ്മ (മാതാവ്), കൃഷ്ണശ്രീ, പി. ഒ. കക്കോടി, കോഴിക്കോട് എന്നിവർ മാത്രമേ ഉള്ളൂ എന്ന് റിപ്പോർട്ട് ചെയ്തിരിക്കുന്നു. അപ്രകാരമുള്ള ആശ്രിതരാണെന്ന് അവകാശപ്പെടുന്ന മറ്റ് ആരെങ്കിലും ഉണ്ടെങ്കിൽ അവർക്കുള്ള അവകാശം ഈ നോട്ടീസ് കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പരസ്യപ്പെടുത്തി 15 ദിവസത്തിനകം എന്റെ മുമ്പാകെ എഴുതി സമർപ്പിക്കേണ്ടതും ആയത് തെളിയിക്കേണ്ടതുമാണ്. നിർദ്ദിഷ്ട സമയത്തിനകം യാതൊരു അവകാശവാദവും ലഭിച്ചില്ലെങ്കിൽ നഷ്ടപരിഹാര തുക മുഴുവനും മേൽപ്പറഞ്ഞ വ്യക്തികൾക്ക് വിതരണം ചെയ്യുന്നതാണ്. അതിനുശേഷം സമർപ്പിക്കുന്ന അവകാശവാദങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(Sd.)
Office of the Industrial Tribunal & Employees' Compensation Commissioner, Kozhikode.
Presiding Officer, Industrial Tribunal & Employees' Compensation Commissioner.